

1	2	3
33	Moabund Tea Co. Ltd.	@
34	Pritchett and Gold Batteries (Eastern) Ltd.	N.A.
35	Rajmai Tea Co. Ltd.	@
36	Rupajuli Tea Co. Ltd.	@
37	Salonah Tea Co. Ltd.	£
38	Thanai Tea Co. Ltd.	£
39	Tingri Tea Co. Ltd.	@
40	Upper Assam Tea Co. Ltd.	£
41	Singer Sewing Machine Co.	N.A.

NOTES : *Assets taken over by Tata Finlay Ltd.

@ Assets taken over by George Williams (Assam) Ltd.

£ These companies have merged with Assam (India) Ltd.

N.A Information not available

Investment of Multinational Corporations in India

4214. SHRI BRAJAMOHAN MOHANTY: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) names of multinational corporations operating through their subsidiaries in India and total investment in India on 31-3-1980; and

(b) what steps Government have taken to curb their activities in the country?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKER): (a) The latest information available in this regard is as of 31-3-1979. On that date there were 125 subsidiaries of multinational corporations operating in India, with a total paid up capital of Rs. 360.05 crores. The investment held by the foreign (holding) companies in the total paid-up capital was Rs. 215.96 crores. The details of the names of

the foreign companies and the amount of paid-up capital held by them in their Indian subsidiaries are published in the factsheets on Indian subsidiaries of foreign companies as on 31-3-1979. Copies of these factsheets are available in Parliament Library for reference.

(b) The activities of Indian subsidiaries of multinational corporations are controlled and regulated under the provisions of the Companies Act, MRTP Act, Industries (Development & Regulation) Act, Foreign Exchange Regulation Act and Capital Issues Control Act, as may, be relevant.

New Board of National Film Development Corporation

4215. SHRI NAVIN RAVANI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have completed formation of Board of National Film Development Corporation; if so, the names of members appointed and names of those who refused to join; and

(b) whether Satyajit Ray was approached to make him Chairman of this body as per demand raised by some film makers; if not, the reasons there'or?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI RAM DULARI SINHA): (a) No, Sir.

(b) Yes, Sir.

राजस्थान के बाड़मेर जिले में बाढ़ से प्रभावित गाँव

4216. श्री वृद्धि चन्द्र जैन क्या सिचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) राजस्थान के बाड़मेर जिले में पिछले वर्ष लूना नदी की बाढ़ का कितने गाँवों पर प्रभाव पड़ा है और उन में से कितने गाँव ऐसे हैं जिनके लिए राजस्थान सरकार द्वारा बाढ़ नियंत्रण योजना के अन्तर्गत नटबन्धन तथा 'स्पर्स' का निर्माण किया गया है तथा क्या योजना को प्रतिया मभा पटल पर रखी जायेगी ,